

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: EAP INFRASTRUCTURES PRIVATE LIMITED Date of Commencement of Liquidation: 23-11-2022; List of Stakeholders as on Date: 20-01-2023; Name of IP: Mr. Chandrasekhar Sagutoor; Process Number: 1; Last 5 digitof registration number: 11581

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs		758256		758256	0	0	0	NA
2	Liquidation costs incurred till date		14486		14486	0	0	0	NA
3	Secured financial creditors	3	3146039	3	3146039	0	0	0	Annexure 3
4	Unsecured financial creditors								NA
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)	3	346910887	2	153728731	0	193182156	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	14	426781230	13	40908076	0	385873154	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		20	777610898	18	198555588	0	579055310	0	